

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2024 in CRL.L.P/45/2024(Filing No.)

State of Sikkim

Applicant

VERSUS

Bedu Prasad Tewari

Respondent

Date : **07-10-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant

Mr. Thinlay Dorjee Bhutia, Public Prosecutor.
Mr. Sujan Sunwar, Assistant Public Prosecutor.

ORDER

Rai, J.

Heard Learned Public Prosecutor for the Applicant.

Issue Notice to the Respondent on I.A. No.01 of 2024, which is an application under Section 5 of the Limitation Act, 1963, seeking condonation of delay of 278 days' in filing the instant Appeal.

Requisites be filed within three days.

List on 13-11-2024.

Judge
07-10-2024

Judge
07-10-2024